

**IN THE HIGH COURT OF BOMBAY AT GOA**

**(LD-VC-CW-130/2020 )**

Risara Hotels LLP and anr. .... Petitioners.

Vs

Sonia Gaurang Suctancar ..... Respondent.

Ms. S. Drago, Advocate for the petitioners.

Ms. A. Agni, Senior Advocate with Ms. J. Sawaikar, Advocate for the respondent.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 17<sup>th</sup> August 2020.**

P.C.

Petitioners' counsel seeks time. Post the matter on 18.8.2020.

**DAMA SESHADRI NAIDU, J.**

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